

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI
INSOLVENCY RESOLUTION PROCESS UNDER THE INSOLVENCY & BANKRUPTCY
CODE 2016**

CP No. 1088/MB/2020

In the Matter of

Punjab National Bank (International) Limited,

..... Applicant/Financial Creditors

Versus

Topsgrup Services and Solutions Limited

..... Respondent/Corporate Debtor

**A Report Certifying Constitution of the Committee of Creditors under Regulation 17
of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for
Corporate Persons) Regulations, 2016.**

Vide Order No. CP No. 1088/MB/2020, I Rajendra K Bhuta duly appointed by NCLT, Mumbai bench, Mumbai as Interim Resolution Professional in the matter of M/s Topsgrup Services and Solutions Limited . As per the provision of section 13 of the IBC, 2016 I had issued public announcement in newspaper on 23rd February, 2021 and the last day of submission of claim was on 10th March, 2021. In response to the said public announcement I am in receipt of the following claims. I have collated all the claims received against the corporate debtor and on determination of the financial position of the corporate debtor constituted a committee of creditors. The detailed workings of the claims accepted, claims rejected and the details of Security are annexed as **Annexure 1**. The Constituents of the Committee of Creditors are the following Financial Creditors.

List of Financial Creditor as on 19th February, 2021			
A.	Amounts of claims received from Financial Creditors and accepted		
Sr. No.	Name of Creditor	Amt Outstanding as on 19th February, 2021 (in Rs)	Percentage (%)
1.	Punjab National Bank (International) Limited	74,19,34,289	59.82
2.	Indian Bank (Allahabad bank)	38,85,25,615	31.32
3.	Union Bank of India (Corporation bank)	10,99,07,827	8.86
Grand total		1,24,03,67,731	100.00

PARTICULARS OF CORPORATE DEBTOR		
1	Name of the Corporate Debtor	Topsgrup Services and Solutions Limited
2	Identification Number of Corporate Debtor	U74920MH1982PLC027283
3	Date of Incorporation	01 st June,1982
4	Address of the Registered Office	5, ROYAL PALMS GOLF & COUNTRY CLUB, AAREY MILK COLONY, GOREGAON (E) MUMBAI-400065

Date: 21st March,2021

Place: Mumbai



Rajendra K Bhuta
Interim Resolution Professional

Reg No. IBBI/IPA-001/IP-P00141/2017-18/10305